BENCH-II

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P NO. 436/2012

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

Name of the Company Under Section		Smt Suman Dugar -Versus- Oodlabari Company lim	nited & Ors.	
		163 111 A		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
١.	D.C. cerstituted Petrit	Chhaje 1	Petitioner	26/7/

2. Deepnah Roy Chowdhuy, Adv. Respondents Way.

Aniwa Basu, Adv.

Natasha Roy, Adv.

26/7/17

26-07-2017 – CP No. 436/2012 – Smt. Suman Dugar Vs. Ooodlabari Company Limited & Ors.

ORDER

The petitioner is present in person. The Ld. Lawyer on behalf of the respondent(s) are present.

The petitioner filed one CA bearing No. 320/2017 with a copy to the respondent(s) with a prayer to restore the CP No. 436/2012 by condoning the delay.

The respondent(s) submitted that since this matter is not listed in the cause list, as such, they are not prepared today to argue on the same.

Fix the matter on 18-08-2017.

S. .

MANORAMA KUMARI

MEMBER(J)